## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 5301 (To be answered on the 3<sup>rd</sup> April 2025)

## STATUS OF BURNPUR AIRPORT FOR RCS-UDAN OPERATIONS

## 5301. SHRI JAGANNATH SARKAR

Will the Minister of CIVIL AVIATION लागर विमालल मंत्री

be pleased to state:-

- (a) whether it is true that the State Government of West Bengal has addressed the removal of obstacles at Burnpur Airport to make it suitable for operations under the RCS-UDAN scheme and if so, the details thereof along with the current status of compliance;
- (b) the number of letters/communications sent by the Union Government to the said State Government regarding this issue and the responses received in this regard;
- (c) the impact of these obstacles on the operational timeline and connectivity goals under the RCS-UDAN scheme; and
- (d) the steps being taken by the Union Government to ensure Burnpur Airport is made operational for regional connectivity including collaborations with the State Government and other stakeholders in this regard?

## **ANSWER**

Minister of State in the Ministry of CIVIL AVIATION लागर विमानन मंत्रालय में राज्य मंत्री (Shri Murlidhar Mohol)

(a) to (d): During the first round of bidding under the UDAN scheme, Burnpur airstrip, owned by SAIL, was identified for the development and operation of RCS flights. To operationalise the Burnpur Airport, the operator has identified and submitted a list of 41 obstacles which are infringing the established Obstacle Limitation surfaces of Burnpur Airport to DGCA. The aerodrome operator has been directed by DGCA to submit detailed information i.r.o obstacles for initiating action as per Aircraft (Demolition of obstructions caused by Building and Trees etc.) Rules, 1994.

While obstacles within the operational area have been removed, those outside, including trees and high-tension lines, require removal by the West Bengal State Government. The issue has been raised with the State Government by the Steel Authority of India Limited (SAIL). On removal of the obstacles, the airport may apply for licensing. Commencement of flights by Selected Airline

Operator (SAO) is subject to readiness of the airport for operations. Currently, there is no valid bid available for Burnpur under the UDAN Scheme.

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